

HIGH COURT OF CHHATTISGARH, BILASPUR

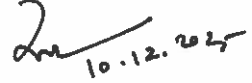
CIRCULAR

No. 23355/Vigilance/2025

Bilaspur, dated 10th December, 2025

All the Judicial Magistrates of District Judiciary of the State of Chhattisgarh are hereby directed to pass an order of committal in a prompt manner in accordance with law for expeditious sessions trial.

By order of Hon'ble the Chief Justice


(Rajnish Shrivastava)
Registrar General

Endt No. 23355/Vigilance/2025

Bilaspur, dated 10th December, 2025

Copy forwarded to :-

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
8. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
9. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
10. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
11. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
12. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.

14. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
15. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
16. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. Registrar (Vigilance/I & E/ Judicial/ S&A Cell/ Computerization/Establishment), High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur for information.
21. The Principal District and Sessions Judge, Bastar (Jagdalpur)/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar (Dantewada)/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/Uttar Bastar (Kanker)/Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujganj for compliance.
22. Special Judge, SC & ST (P.A.) Act, Bastar (Jagdalpur)/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Korba/ Koriya (Baikunthpur)/ Jashpur/ Surguja (Ambikapur) for information.
23. The Principal Judge/Judge, Family Court, Bastar (Jagdalpur)/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Baloda-Bazar/ Mungeli/ Dakshin Bastar (Dantewada) for information.
24. The Judge, Commercial Court (District Level), Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police Headquarters, Nava Raipur for information.
25. The Registrar, Industrial Court, Ghadi Chowk, Raipur for information.
26. The Additional Registrar (Judicial/ Administration), High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
29. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
30. Library, High Court of Chhattisgarh, Bilaspur for information.
- ✓ 31. In-Charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official website of this High Court.


(Rajnish Shrivastava)
Registrar General